

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/120/2024 in Company Petition/26/241/2024
NAME OF THE COMPANY	Breezy Farms and Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. V Niranjan Reddy
NAME OF THE RESPONDENT(S)	Breezy Farms and Resorts Pvt Ltd
UNDER SECTION	Sec 241 of Companies Act

ORDER

In the absence of Hon'ble Member Technical, **matter is adjourned to 08.07.2024.**

**Sd/-
MEMBER (J)**